

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

16

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.11.2017 AT 10.30 AM

|                                  |   |
|----------------------------------|---|
| TRANSFER PETITION NO.            |   |
| COMPANY PETITION/APPLICATION NO. | CP No.16/241/242/HDB/2016                             |
| NAME OF THE COMPANY              | Sai Annapurna Bio- Proteins Pvt Ltd                   |
| NAME OF THE PETITIONER(S)        | Vemuri Krishna Prasad                                 |
| NAME OF THE RESPONDENT(S)        | Sri Sai Annapurna Bio- Proteins Pvt Ltd & (12) Others |
| UNDER SECTION                    | 241/242   |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
|                        |             |                        |           |

Counsel for Respondent(s):

| Name of the Counsel(s)                    | Designation | E-mail & Telephone No. | Signature   |
|---|-------------|------------------------|---|
| G. Blupesh R1-4<br>o/o. R. Raghuvaran Rao | Advocate    | 9966622805             |  |

ORDER

At the request of the Counsel, case is posted on 03-11-2017.

  
Member (T)

Pc

  
Member (J)